

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/23(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	RAVI SANKAR SINGH VS JESSOP AND CO LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Ms. Pooja Chakrabarti, Adv.] For the EARC/petitioner
Ms. Kiran Sharma, Adv.]
Ms. Akshita Bohra, Adv.]
Mr. Chayan Gupta, Adv.] For the Indo Wagon- Contributor
Mr. Saumyajyoti Nandy, Adv.]
Mr. Shoham Sanyal, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. It is stated by the Ld. Counsel for the petitioner at bar that an Appeal is pending before the Hon'ble Calcutta High Court.
3. In view of the statement, this petition is deferred to **08/03/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**